

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.60 of 2014

Dated : 7th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava**

**Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R.2**

ORDER

Reply has been filed by the Respondent on 26.05.2014.

Post the matter for hearing on **19.08.2014**. In the meantime,
Rejoinder, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt